GOVERNMENT OF KERALA



No-103/FM3/2020/LSGD Local Self Government(FM)Department Thiruvananthapuram,
Dated:08/04/2020

CIRCULAR

Sub: LSGD-Utilization of 14th Finance Commission's (FFC) Grants for tackling COVID-19 pandemic in Gram Panchayats-Extension of time limit for utilizing FFC grants upto 31/3/2021-instruction-reg

Ref: DO.No.N-11011/9/2016-FD dated 3/4/2020 from the Ministry Of Panchayati Raj Government of India.

Fourteenth Finance Commission's (FFC) Grants with 5 period years (2015 - 2020) have been mandated for their utilization by Gram Panchayats (GP) for delivering basic services of sanitation besides other services of drinking water supply, street lights, sewerage etc. in the rural areas of the country.

In the present scenario, the roles and responsibilities of the panchayats a ret o maintain sufficient sanitation in their jurisdiction to prevent spread of COVID-19 infection by way of disinfection, fumigation of village roads, sewage drains and public use buildings of school and college, anganwadi centre, hospital building, library building, community hall, panchayat bhawan, market place, bank premises, post office premises, CSC premise, veterinary hospital within GP, garbage cleaning, lifting and disposal by sanitation workers who have to be given protective face masks, eye protective goggles, hand gloves, hand wash soaps, alcohol based sanitizers, gumboots, dustbins etc. Gram Panchayat level volunteers doing anti pandemic work need also to be given face mask, hand wash soap, alcohol based hand sanitizers, hand gloves, gumboots from Gram Panchayat side. Hence as per letter cited above, it is advised that the FFC Grants, which includes Sanitation as one of the basic services in Gram Panchayats, shall be optimally utilized for disinfection, fumigation, sanitization, sanitation and for purchases of masks, sanitizers etc. in Gram Panchayats, as aforesaid for effectively handling to

contain/prevent/check spread of COVID - 19 pandemic in rural areas /Gram Panchayats .

The Fourteenth Finance Commission's(FFC) Grants which are presently at the disposal of the Grama Panchayats after the previous Financial Year 2019-2020 ended on 31/3/2020, shall be utilized during the current fiscal period 2020-21 (upto 31/3/2021) for the aforementioned purposes besides other basic services as outlined in the FFC Guidelines and SFC/State Specific Guidelines.

K.BIJU IAS SPECIAL SECRETARY

To:

The Director of Panchayats, Thiruvananthapuram
The Commissioner for Rural Development, Thiruvananthapuram
All Grama Panchayats (through Director of Panchayats)
The Executive Director, Information Kerala Mission
Thiruvananthapuram(For publishing in the LSGD Website)
Stock File/Office Copy

Copy to-PS to Hon'ble Minister for LSGD
PS to Principal Secretary LSGD
The Finance Department
The Health Department

Forwarded / By order,

Section Officer.